

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 09/10/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. M.M. Kashyap, Adv.
Mr. Anurag Singh, Adv.

For Respondent(s) Ms. Asha Gopalan Nair, Adv.
Ms. Abha R. Sharma , Adv
Mr. Ujjwal Pandey, Adv.
Mr. Avnish Yadav, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 2 and 12 have appeared. They may file
their counter affidavit, if any, before 19.11.2009. Await
service of notice on Respondent Nos. 1, 3 to 11, 13 to 22.
Counsel for the petitioner is directed to file affidavit
regarding service in respect of unserved Respondents.

List the matter on 19.11.2009.

PS

(Ashok Menon)
Registrar